

1.

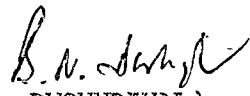
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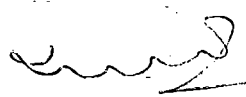
30.01.92

Present: Shri K.N.R. Pillai, Counsel for the
applicant.

Ms. Kum Kum Jain, Counsel for the
respondents.

Heard the learned counsel for both parties. There is no dispute that the applicant has been regularised as Senior Resident. In the circumstances, the learned counsel for the applicant states that he does not wish to pursue the present application. The application is dismissed as withdrawn.


(B.N. DHOUNDIYAL)
MEMBER(A)
30.01.92


(P.K. KARTHA)
VICE CHAIRMAN(J)
30.01.92

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